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Title: Papers laid on the Table of the House by Ministers/members.

...(Interruptions)

MR. CHAIRMAN: Now, Papers to be laid on the Table. Shri S.S. Palanimanickam.

12.46 hrs

*At this stage, Shri K. Chandrasekhar Rao and some other hon. Members
came and stood on the floor near the Table*

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of Section 15 of the Government Savings Banks Act, 1873:-

- (i) The Senior Citizens Savings Scheme (Amendment) Rules, 2011 published in Notification No. G.S.R. 770(E) in Gazette of India dated 19th October, 2011.
- (ii) The Post Office Savings Account (Amendment) Rules, 2011 published in Notification No. G.S.R. 681(E) in Gazette of India dated 15th September, 2011.
- (iii) The Post Office Recurring Deposit (Amendment) Rules, 2011 published in Notification No. G.S.R. 740(E) in Gazette of India dated 4th October, 2011.
- (iv) The Post Office (Monthly Income Account) Amendment Rules, 2011 published in Notification No. G.S.R. 741(E) in Gazette of India dated 4th October, 2011.
- (v) The Post Office Time Deposit (Amendment) Rules, 2011 published in Notification No. G.S.R. 742(E) in Gazette of India dated 4th October, 2011

(Placed in Library, See No. LT 5301/15/11)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 12 of the Government Savings Certificates Act, 1959:-

- (i) The Kisan Vikas Patra (Amendment) Rules, 2011 published in Notification No. G.S.R. 743(E) in Gazette of India dated 4th October, 2011.
- (ii) The National Savings Certificates (VIII Issue) Amendment Rules, 2011 published in Notification No. G.S.R. 744(E) in Gazette of India dated 4th October, 2011.

(Placed in Library, See No. LT 5302/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Food Safety and Standards Authority of India, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Safety and Standards Authority of India, New Delhi, for the year 2009-2010.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5303/15/11)

(3) A copy each of the following Notifications (Hindi and English versions) under Section 93 of the Food Safety and Standards Act, 2006:-

(i) The Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 published in Notification F. No. 2-15015/30/2010 in Gazette of India dated 1st August, 2011.

(ii) The Food Safety and Standards (Laboratory and Sample Analysis) Regulations, 2011 published in Notification F. No. 2-15015/30/2010 in Gazette of India dated 1st August, 2011.

(iii) The Food Safety and Standards (Prohibition and Restrictions on sales) Regulations, 2011 published in Notification F. No. 2-15015/30/2010 in Gazette of India dated 1st August, 2011.

(Placed in Library, See No. LT 5304/15/11)

(4) A copy of the Notification No. F. No. P-15025/41/2011-DFQC (Hindi and English versions) published in Gazette of India dated 4th August, 2011 repealing the enactments and orders in the Second Schedule of the Food Safety and Standards Act, 2006 and the Milk and Milk Products Regulations, 1992, with effect from 5th August, 2011, issued under Section 97 of the Food Safety and Standards Act, 2006.

(Placed in Library, See No. LT 5305/15/11)

(5) A copy of the Notification No. G.S.R. 752(E) (Hindi and English versions) published in Gazette of India dated 12th October, 2011 prohibiting the drug Letrozole for induction of ovulation in an ovulatory infertility, issued under Section 26A of the Drugs and Cosmetics Act, 1940.

(Placed in Library, See No. LT 5306/15/11)

...(Interruptions)
